

[Print](#)**Defective Case Register from 2026-04-10 to 2026-04-10**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/10434/2026	SANTOSH KUMAR MAHANTY	2026-04-10	i) Year of the date mentioned in First line of page -3 not correct.
2	D-BLAPL/10264/2026	DEEPAK KU SAHOO	2026-04-10	1.G.R. case No. mentioned in petition not tally with the Rejection order. 2.Name and details of Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
3	D-BLAPL/10195/2026	BISWAJIT NAYAK	2026-04-10	3 names of Advocate indicated in V.nama.But, only 2 Advocates signed.
4	D-CRLMP/5286/2026	AMITAV TRIPATHY	2026-04-10	THE NAME OF VICTIM and HER RELATIVES BE REDACTED IN DOCUMENT FILED ON 25.03 2026
5	D-ABLAPL/10355/2026	MOHAMMAD AKRAM	2026-04-10	Occupation not furnished in Affidavit.
6	D-CRLMC/10231/2026	MANAS KUMAR CHAND	2026-04-10	1. As per impugned order under Annexure-1, the name of the Lower court does not tally with Index and petition
7	D-WP(C)/14712/2026	ABHISHEK SAHOO	2026-04-10	Complete address of petitioner not furnished in Cause Title.
8	D-BLAPL/10378/2026	JNYANANANDA PANDA	2026-04-10	1. Page 9 missing in Ann.1. 2. Ann.2 page 18 and 19 not legible.
9	D-CRLMC/9607/2026	PRASHANTA KUMAR NAYAK	2026-04-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the victim / informant need not be disclosed in connection with Annex-1 and 2 And kept in sealed cover. 2. Put up for SR after removal of above defects.
10	D-RSA/14437/2026	SIDHARTH SHANKAR PADHY	2026-04-10	1. Court Fee Rs.300/- Not Paid 2.Date chart not in consonance with the Memo. of Appeal.3. Put up for further S.R after rectification and Payment of C.Fee for computing the period of limitation.
11	D-CRLMP/9144/2026	RAICHARAN MOHAPATRA	2026-04-10	Consolidated CRLMP petition be filed amending prayer and confining to one prayer i.e enquiry by crime branch.
12	D-CRLMC/9898/2026	JUDHISTHIR SAHOO	2026-04-10	1. LTI of the Deponent not attested by Adv. in Affidavit as well as V.nama. 2. Name of the petitioner not correctly furnished on V.nama. 3. Page nos. 18 to 20 not legible
13	D-WP(C)/14947/2026	KUNAL KUMAR SWAIN	2026-04-10	Page 20 and 28 not neat
14	D-WP(C)/15253/2026	NIHAL RATH	2026-04-10	Annexure 1 2 and 9 not neat.
15	D-WA/15274/2026	SHIVSANKAR MOHANTY	2026-04-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
16	D-BLAPL/10212/2026	AKSHAYA KUMAR SAHOO	2026-04-10	1. Date mentioned in 10th line of Para 2 not correct.
17	D-BLAPL/10210/2026	LAXMIDHAR MAHAPATRA	2026-04-10	1. Synopsis and Date Chart not page marked. 2. Name of PS not mentioned in the address of Pet. No.2 in CT. 3. Date of FIR in Para 1 not correct.
18	D-WP(C)/13930/2026	SUSHANTA KUMAR JOSHI	2026-04-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 affidavit in the I.A not correctly mentioned.
19	D-FAO/13465/2026	LAXMIKANTA MOHANTY	2026-04-10	Period of Delay 2 days
20	D-WP(C)/14989/2026	KABIR KUMAR JENA	2026-04-10	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED D.Fee of Rs.50/- not paid.
21	D-BLAPL/10238/2026	ANSHUMAN PANDA	2026-04-10	1. Name of the school mentioned at paragraph 3 of the application to be deleted . 2. F.I.R copy be kept on Sealed cover.
22	D-WP(C)/14708/2026	PRAJIT KUMAR PRADHAN	2026-04-10	Index page marking not proper.
23	D-BLAPL/10207/2026	DILLIP KUMAR PATRA	2026-04-10	1. Ann.1 page 12 not legible. 2. Ann.3 not legible.
24	D-CRLMC/9931/2026	JAYADEBA BEHERA	2026-04-10	1. Date of order not correctly furnished Sl. no. 4 in Index. 2. Signature of the petitioner in Affidavit and V.nama not tally with cause title.
25	D-CONTC/14119/2026	PRASANTA KUMAR JENA	2026-04-10	i) District of the contemnor not furnished in cause title.
26	D-BLAPL/10216/2026	SANJIB KUMAR BHANJADEO	2026-04-10	1. Free copy/ Certified copy of Rejection order not filled.
27	D-BLAPL/10241/2026	NIHAR RANJAN SAHOO	2026-04-10	1. fathers name of the deponent wrongly furnished in affidavit.
28	D-WP(C)/15370/2026	TRILOCHAN DASH	2026-04-10	14-NOT PROPERLY INDEXED.
29	D-ABLAPL/9861/2026	BAISHNAB CHARAN PATRA	2026-04-10	1. Details of Informant in Synopsis and Date Chart be redacted. 2. Court Fee of Rs.6 not paid on Petition. 3. Ann.1 page 9 not legible. 4. A. Fee of Rs.2.20 not paid on Ann.2. 5. Ann.2 page 13 to 16 not attested. Resubmit for SR after removal of defects.
30	D-WP(C)/13760/2026	CHIRANJEEV BIDYABHUSHAN	2026-04-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
31	D-BLAPL/10380/2026	ABHIJIT DAS	2026-04-10	1. ST case no. and year in Prayer not correct.
32	D-ABLAPL/10381/2026	TOFAN KUMAR SAHOO	2026-04-10	Name of Victim be redacted from synopsis and Para no.1 Put up for SR thereafter.
33	D-BLAPL/10181/2026	AJIT KUMAR SAHOO	2026-04-10	.Names In Capital Letters Of All The Signing Advocates Not Indicated

34	D-BLAPL/10313/2026	RAKESH BEHERA	2026-04-10	1. Name of the informant be redacted from petition 2. Name of the informant disclosing in rejection order vide annex.2 be kept in cover.
35	D-BLAPL/10318/2026	BABITA DASH	2026-04-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.sl.no.5 nomenclature not properly mentioned.2. page nos. 8 to 10 not available.3. petitioner in jail custody but she is deponent in the affidavit without signature.
36	D-CONTC/12191/2026	BIBHUTI BHUSAN SWAIN	2026-04-10	i) Year of the date of order not correctly furnished in Date chart.ii) Name of the contemnor not mentioned in cause title.iii) Postal receipt not filed. iv) For further S.R. after removal of defect
37	D-WP(C)/14038/2026	NARAYAN PRASAD PARIJA	2026-04-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in the declaration of the I.A
38	D-WP(C)/13548/2026	CHIRANJEEV BIDYABHUSHAN	2026-04-10	Annexure-7 not correct in averments.Page no. not mentioned inannexure-3.
39	D-ABLAPL/10470/2026	DEEPAK KU SAHOO	2026-04-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures kept in cover.
40	D-BLAPL/10396/2026	SANJIB KUMAR BHANJADEO	2026-04-10	1. Ann.1 page 13 and 14 not legible.
41	D-CMP/15949/2026	TUSAR KUMAR MISHRA	2026-04-10	Petition not correctly addressed to Honorable Court
42	D-BLAPL/10218/2026	AKSHAYA KUMAR SAHOO	2026-04-10	1. F.I.R copy be kept on sealed cover.
43	D-CONTC/14115/2026	PRASANTA KUMAR JENA	2026-04-10	1) Wp(c) no. not correctly furnished in Index and Book mark under annexure-1..ii) Date of disposal of wp(c) no. 17789/2021 not correctly furnished in the cause title.iii) District of the contemnor not furnished in cause title. iv) WP(c) no. not correctly furnished in para-3 4 5 7 Prayer of the petition and Affidavit.
44	D-BLAPL/10226/2026	SIDDHARTH GOUTAM DAS	2026-04-10	1. In declaration under affidavit, no. of paragraphs not furnished. 2. Free Copy/Certified copy of Rejection order not filled as mentioned in Annexure-2 of the Index 3. put up for S.R there after
45	D-WP(C)/13912/2026	TUSAR KANTA MAHANTA	2026-04-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
46	D-BLAPL/9568/2026	SUCHIT KUMAR NAYAK	2026-04-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and details of the Informant-cum-Victim mentioned in Annexure-1 need not be

				disclose and kept in closed envelop.
47	D-BLAPL/10192/2026	JAGABANDHU SAHU	2026-04-10	1. Court fees of Rs. 2/-not affixed in V.nama. 2. 4 names of Advocate indicated in V.nama.But, only 3 Advocates signed.
48	D-BLAPL/10130/2026	HEMANTA KUMAR MOHANTA	2026-04-10	1. Case pending before the Lower Court mentioned in petition not tally with Rejection order. 2. Free copy/Certified copy of Rejection order not filed.
49	D-BLAPL/10202/2026	DILLIP KUMAR PATRA	2026-04-10	1. Reference certificate not correct as per FIR details. 2. Ann.1 page 12 not legible. 3. Ann.3 not legible.
50	D-CONTC/13847/2026	ADV.	2026-04-10	i) Age of the deponent mentioned in Affidavit not tally with cause title.ii) CONTC no. not mentioned in prayer of the petition.
51	D-CRLA/9414/2026	SUSHANTA HARICHANDAN	2026-04-10	Put up for S.R. after redacting the name of relative of victim at para-J of grounds and name of school at par-4 of page-4 and para-G of grounds
52	D-WP(C)/15081/2026	SRINIVAS MOHANTY	2026-04-10	.Subject Code Not Furnished .
53	D-WP(C)/15400/2026	DEBASNAN DAS	2026-04-10	1. page no. 15 and 16 partially legible.2.copy of representation vide annex.3 filed without signature and date
54	D-CMAPL/37203/2025	PRADIPTA KISHORE BHUYAN, P.K.SAMAL	2026-04-10	Put up for SR after disposal of I.A. no. 97/2026.
55	D-BLAPL/10186/2026	MANASI SETHI	2026-04-10	Paragraphs incorrectly mentioned in declaration of affidavit.
56	D-CRLMC/10095/2026	AKHYAYA KUMAR MISHRA	2026-04-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Age of the deponent in affidavit does not tally with cause title and I.A.2. Page no.36 not neat and legible.3. As per impugned order under Annexure-4 does not tally with cause title.
57	D-WP(C)/13569/2026	DAYANIDHI MOHANTY	2026-04-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
58	D-CRLMC/10164/2026	PANCHANAN PANIGRAHI	2026-04-10	1. Date of Judgement under Annexure-2 does not tally with Index and para-4 of the petition.
59	D-ABLAPL/10363/2026	JNYANANANDA PANDA	2026-04-10	Name and Details of Victim/informant mentioned in Annexure need not be disclosed and kept in closed cover.
60	D-FAO/13379/2026	NARESH CHANDRA SAHOO	2026-04-10	date of judgement not correct at book mark under annex-2, deposit slip filed
61	D-CONTC/15238/2026	ADV.	2026-04-10	Address of the contemnor no. 1 is incomplete. 2. Address of the contemnor no. 1 not tally with Annexure -1.
62	D-BLAPL/10307/2026	SUBASH CHANDRA BEHERA	2026-04-10	Occupation not furnished in Affidavit, In Declaration paragraph No not correctly furnished

63	D-BLAPL/10334/2026	MAHES DAS	2026-04-10	1. Name of father of Pet. in CT and V.nama not tally with Rejection order.
64	D-WP(C)/14486/2026	ABHISHEK SAHOO	2026-04-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
65	D-WP(C)/15240/2026	KUNAL KUMAR SWAIN	2026-04-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 16 to 27 31 to 32 and 36 not neat.
66	D-WP(C)/13955/2026	AMIT KUMAR SAA	2026-04-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 18 not neat.
67	D-BLAPL/10346/2026	SATYA RANJAN MULIA	2026-04-10	1. Reference certificate not correct as per FIR details.
68	D-WP(C)/14877/2026	SIBA PRASAD PATRA	2026-04-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
69	D-CONTC/12268/2026	ADV.	2026-04-10	i) Date of order of wp(c) no. 22705/2024 not correctly furnished in para-2 page -5.
70	D-CRLA/10372/2026	AJAYA KUMAR BARAL	2026-04-10	status of the petitioner not furnished.
71	D-CMP/14672/2026	RAGHUNATH BISWAL	2026-04-10	Address of op-1 not mentioned.
72	D-CONTC/14656/2026	ADV.	2026-04-10	i) Reference certificate not furnished.ii) Late not mentioned before the father name of the deponent.iii) Page no. 9 and 10 not neat and legible.iv) Synopsis and Date not filed and not mentioned in Index and Book mark.
73	D-CRLMC/10377/2026	SURYAKANTA DWIBEDI	2026-04-10	1. Name of the victim / informant need not be disclosed in connection with Annex-1 2 and 3 and kept in sealed cover.
74	D-WP(C)/14007/2026	RAGHUNATH DAS MOHAPATRA	2026-04-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Deponent not correctly his name in declaration.2. After page no. 26 two page not page mark.3. page nos. 31 32 partially legible
75	D-CONTC/15138/2026	ADV.	2026-04-10	17-REFERENCE CERTIFICATE NOT FURNISHED.
76	D-BLAPL/10211/2026	ABHAYA KUMAR SHARMA	2026-04-10	1. Ann.1 not attested.
77	D-WP(C)/15300/2026	ASHOK KUMAR MOHAPATRA	2026-04-10	Date of copy of letter vide annex-12 not tally with Index.
78	D-CMAPL/15152/2026	ARCHANA MOHANTY	2026-04-10	1. Period of Delay 1566 days delay
79	D-WP(C)/14636/2026	SUKANTA KUMAR NAYAK (2)	2026-04-10	1. Annexure-3 not neat and legible 2..Receipt Showing Serv.copy To cg not Filed.
80	D-BLAPL/10233/2026	BIJAYA KUMAR RAGADA	2026-04-10	1. Free copy/Certified copy of Rejection order not filled. 2. Age of the petitioner mentioned in the cause title not tally with rejection order.
81	D-WP(C)/14000/2026	DEBENDRA NATH MISRA	2026-04-10	page no. 21 22 24 25 and 26 are partially legible.

82	D-CRLMC/10159/2026	GAJENDRANATH ROUT	2026-04-10	1. C.Copy of F.I.R.to be filed.
83	D-RVWPET/11411/2026	PRASANNA KUMAR RATH	2026-04-10	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
84	D-RSA/14388/2026	SANJAY KUMAR DAS	2026-04-10	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Court Fee Rs.311/- Not Paid. 2.Authentication fee due on the Appellate Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid 3.C.Fee Payable be corrected.4 put up for further S.R after rectification and Payment of C.fee for computing the period of limitation.
85	D-BLAPL/10139/2026	GOPAL PRASAD JENA	2026-04-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Paragraphs incorrectly mentioned in petition as well as declaration of affidavit.
86	D-WP(C)/15122/2026	DEVI PRASAD DASH	2026-04-10	AB not mentioned in index
87	D-CONTC/14537/2026	PRASANTA KUMAR JENA	2026-04-10	i) District of the contrmnor not furnished in cause title.ii) Page no. 26 repeated after page no. 27
88	D-BLAPL/10336/2026	SANJIT MISHRA	2026-04-10	1. Para 4 appearing twice in Petition. 2. Ann. 1 and 2 be kept in a sealed cover.
89	D-CMAPL/37358/2025	PRADIPTA KISHORE BHUYAN, P.K.SAMAL	2026-04-10	Put up for SR after disposal of I.A. no. 98/2026
90	D-WP(C)/14909/2026	SHARMISTHA SAMAL	2026-04-10	Page no.12 not fullfleged. 2.Name of the petitioner in V.nama to be corrected.
91	D-BLAPL/10183/2026	JAGABANDHU SAHU	2026-04-10	1. Case pending before the Lower Court not mentioned in Prayer portion of the petition. 2. Annexure- 1 and 2 not reflected on the top of page- 09 and 16 respectively. 3. 4 names of Advocate indicated in V.nama. But, only 3 Advocates signed 4..mobile Phone Numbers Of All The Signing Advocates Not Indicated
92	D-CRLMC/9122/2026	ACHYUTANANDA PATTANAIAK	2026-04-10	1. Name of victim / informant need not be disclosed in connection with Annex- 1 and 2 and kept in the sealed cover.
93	D-ABLAPL/10422/2026	RAMAKANTA MISHRA	2026-04-10	1. Name of PS not mentioned in the address of Pet. in CT.
94	D-WP(C)/14072/2026	SOUMYA RANJAN DAS	2026-04-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.63 not filed.
95	D-WP(C)/13402/2026	SOURAV SUMAN BHUYAN	2026-04-10	1-COURT FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.D.C.fee of Rs.12/- to be paid in cause title.2. Page no.160 not filed.

96	D-TRP(C)/14734/2026	ALOK KUMAR MOHAPATRA	2026-04-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
97	D-ABLAPL/10392/2026	SANTOSH KUMAR SAMANTARAY	2026-04-10	Age of the petitioner nos. 2 and 3 not mentioned.
98	D-WP(C)/13546/2026	CHIRANJEEV BIDYABHUSHAN	2026-04-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Annexure -7 not correct in averments
99	D-BLAPL/10329/2026	DHARMENDRA KUMAR JENA	2026-04-10	1. Petition not page marked. 2. Occupation of Deponent not mentioned in Affidavit. 3. Ann. 1 and 3 be kept in a sealed cover. 4..Subject Code Not Furnished .
100	D-WA/13675/2026	AISHWARYA DASH,A.S.C	2026-04-10	Anx -1 not properly page mark.
101	D-CRLMP/9148/2026	RAICHARAN MOHAPATRA	2026-04-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Nomenclature not correctly furnished Sl. no.3 in Index, Reference certificate and Affidavit. 2. Necessary correction be made on body of the petition. 3..Names In Capital Letters Of All The Signing Advocates Not Indicated 4..Subject Code incorrectly Mentioned
102	D-CRLMC/10696/2026	ANUP KUMAR PATTNAIK	2026-04-10	1. Signature of the petitioner in V.nama not tally with cause title.
103	D-WP(C)/15914/2026	JAGAMOHAN PATTANAIK	2026-04-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
104	D-BLAPL/10298/2026	JYOTIRMAYA SAHOO	2026-04-10	Name and Details of Victim/informant mentioned in annexure need not be disclosed and kept in closed cover
105	D-CRLMP/9830/2026	PRADIPTA KUMAR SAHOO	2026-04-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. As per index, annexs. are not furnished in the petition.2. Age of the deponent in affidavit not tally with C.T.3. sl. nos. 4 and 5 of affidavit not properly furnished.4. paragraphs not correct in declaration of affidavit.5. page mark not properly marked in the petition.6 Annex.2 not neat.
106	D-ABLAPL/10053/2026	MANMEET SINGH ARORA	2026-04-10	i)Paragraph no. not correctly furnished in affidavit.ii) Annexures -1 to 4 do not attested. iii).Name Of The Filing Advocate Not In Capital Letters In The Petition
107	D-CRP/15064/2026	DHANANJAYA MUND	2026-04-10	1.D.C.Fee of Rs.39/- to be Paid Put up for further S.R after Payment of D.C.Fee for computing the period of limitation
108	D-CRLMC/9463/2026	DURGAPRASAD SANGRAMJIT MALLICK	2026-04-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Signature of the deponent in affidavit and V.nama does not tally with cause title.2. Provision of Law wrongly mentioned i,e Criminal Revision.
109	D-CRLMA/10388/2026	JYOTIRMAYA SAHOO	2026-04-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Redacting the name of the victim and her other details. ii) page mark not mention in Index of Anx-7. iii) Para no. not furnished in declaration. iii) Page no. 32 not properly scan. iv) Affidavit, Anx-1 2 4 6 and v. nama kept with sealed cover. v) Put up for SR after removal of defects
110	D-WP(C)/14009/2026	HEMANTA KUMAR MOHANTA	2026-04-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Code no. in assessment slip not tally with C.T. 2
111	D-WP(C)/14927/2026	ANUP NARAYAN MOHANTY	2026-04-10	Page no.84 204 and 206 to 209 not neat
112	D-WP(C)/14901/2026	SHARMISTHA SAMAL	2026-04-10	Name of the petitioner in Index, affidavit and declaration appears to be wrong.
113	D-WP(C)/13961/2026	JUDHISTHIR SAHOO	2026-04-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 20 and 21 not neat.
114	D-WP(C)/15014/2026	ASHOK DAS	2026-04-10	8-CAUSE TITLE NOT IN ORDER.
115	D-BLAPL/10343/2026	DEBASNAN DAS	2026-04-10	1. Ann.1 page 13 and 14 not legible.
116	D-WP(C)/14607/2026	SUKANTA KUMAR NAYAK (2)	2026-04-10	Annexure-3 not attested.
117	D-CONTC/15337/2026	ADV	2026-04-10	i) Page no. 17 not filed.
118	D-BLAPL/10204/2026	SWARUP KUMAR PATNAIK	2026-04-10	1. Occupation of Deponent not mentioned.
119	D-BLAPL/10135/2026	HEMANTA KUMAR MOHANTA	2026-04-10	Case pending before the Lower Court mentioned in petition not tally with Rejection order.
120	D-WA/13902/2026	NIRMAL CHANDRA MOHANTY	2026-04-10	1. Period of Delay 303 days delay. i) Status of the parties not furnished. ii) wp (c) no. 3335/2018 not furnished in reference certificate. iii)Anx. no not mention in relief sought para.
121	D-BLAPL/10266/2026	SUCHIT KUMAR NAYAK	2026-04-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Details of Informant-cum-victim mentioned in Para-2(4th and 8th line) of the petition be

				redacted. Thereafter, put up for S.R.
122	D-BLAPL/10342/2026	NIRANJAN LENKA	2026-04-10	1. Synopsis and Date Chart not page marked. 2. Page marking of Synopsis and Date chart in Index not correct. 3. One page each after page 9 and 10 mentioning mobile No. be deleted.
123	D-RVWPET/14950/2026	JAGJIBAN PRADHAN	2026-04-10	i) Value of appeal and payable of court fee to be furnished. ii) Reference certificate not furnished. iii) Put up for SR after removal of defects.
124	D-WA/13677/2026	AISHWARYA DASH,A.S.C	2026-04-10	The word late not mention in cause title address of the respondent fathers name.
125	D-WP(C)/15396/2026	PADMANAVA JENA	2026-04-10	.Receipt Showing Serv.copy To cg not Filed.
126	D-WP(C)/13863/2026	ABHISHEK SAHOO	2026-04-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration. 2.Date of Letter under Annexures-6 and 7 to be correctly furnished in Book mark.
127	D-ABLAPL/7369/2026	HRUDANANDA MOHAPATRA	2026-04-10	1. Para 5 missing in Petition.
128	D-CONTC/13118/2026	ADV.	2026-04-10	1. Name of the Opp. parties not correctly furnished in index, Synopsis, Date chart and Affidavit. 2. Reference certificate not furnished.
129	D-WP(C)/13819/2026	BISWARANJAN DALAI	2026-04-10	1.OPP. PARTIES NO.4 TO 15 ADDRESS NOT GIVEN 2.Rule-8 of Orissa High Court,P.I.L Rules not complied.
130	D-BLAPL/10328/2026	SUBASH CHANDRA BEHERA	2026-04-10	1. Ann.1 page 10 to 38 and 66 to 69 not legible.
131	D-CRLMC/10232/2026	SATYA RANJAN MULIA	2026-04-10	1. Annexure-2 not mentioned in para-3 of the petition.
132	D-BLAPL/10395/2026	JYOTIRMAYA SAHOO	2026-04-10	1. Ann.1 be kept in a sealed cover.
133	D-WP(C)/14906/2026	GOURI MOHAN RATH	2026-04-10	Page nos. 32 and 33 not neat.
134	D-CRLREV/10433/2026	BAIBASWATA PANIGRAHI	2026-04-10	1. Period of Delay 7 day delay ,Limitation petition not filed.
135	D-WA/13676/2026	AISHWARYA DASH,A.S.C	2026-04-10	Anx-2 not properly page mark.
136	D-BLAPL/10213/2026	LAXMIDHAR MAHAPATRA	2026-04-10	1. Synopsis and Date Chart not page marked. 2. Name of PS not mentioned in the address of Pet. No.2 in CT. 3. Page marking of Ann.1 not correct. Some pages not marked.
137	D-CRLMC/10229/2026	BIPLAB MOHANTY	2026-04-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1. Name of P.S. not furnished in the cause title.2 page nos.18 to 22 not neat.
138	D-BLAPL/10188/2026	AKSHAYA KUMAR SAHOO	2026-04-10	1.C.T. case No. mentioned in petition not tally with Rejection order. 2.Name of the petitioner mentioned in Cause title not tally with the signature put in V.nama.
139	D-WP(C)/14238/2026	SARAT CHANDRA MEKAP	2026-04-10	Hologram of Rs.50 /- not affixed on the V.nama.
140	D-BLAPL/10184/2026	KEDARNATH SAHOO	2026-04-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Date of birth of victim and name of Institute(where victim was studying) mentioned in Synopsis and para-3 of the petition be redacted.Thereafter, put up for S.R

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 10-04-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RSA/4/2014	RSA/4/2014	M/S SIDHARTH MISHRA	OTHERS. DELAY OF 2189 DAYS. IA NOT FILED